


Most Urgent
Out at Once

CONFIDENTIAL

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

ORDER

In pursuance of the order dated 08.01.2024, Sh. Gautam Kumar, Junior Judicial Assistant (EC:36536237) S/o Sh. Satyendra Narayan Singh, is hereby discharged/relieved from the services without any stigma with immediate effect under Rule 22 of Delhi District Courts Establishment Rules, 2012, as he has not successfully completed his probation period.


(NAROTTAM KAUSHAL) 8.1.24.


Principal District & Sessions Judge (HQs)
Delhi

No. 2170-633/Compt./F-357/Vig.Br.(C)/2024

Dated, Delhi the 08 JAN 2024

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (South-East), Saket Courts, New Delhi.
2. The Officer -Incharge, Admn Branch-II(South-East), Saket Courts/Central, Tis Hazari Courts, Delhi.
3. The Officer-In-Charge, Vigilance Branch, South East District, Saket Courts, New Delhi.
4. The Accounts Officer / DDO, (South-East), Saket Courts / Central, Tis Hazari Courts, Delhi.
5. The Administrative Officer (J), Personal File, Seniority , Tis Hazari Courts, Delhi.
6. The Administrative Officer (J), ACR Cell, Promotion & Recruitment Cell, Tis Hazari Courts, Delhi.
7. Website Committee/Layers, Central District, Tis Hazari Courts, Delhi.
8. Sh. Gautam Kumar, Junior Judicial Assistant (EC:36536237) S/o Sh. Satyendra Narayan Singh R/o 354, Sector-5, Pushp Vihar, Delhi - 110017 (**through Process Server**).


Principal District & Sessions Judge (HQs)
Delhi

Note: Process Server is directed to effect the service today only & submit the report.

